SUPREME COURT OF INDIA

F.No. 5/Judl./2022

Dated: 30th December, 2022

**NOTICE** 

Re: Activation of Portal of Filing Online Appearance Slips

Take Notice that an Online Module has been developed to facilitate procedure

of marking appearances of the Advocates in the Record of Proceedings, which is

going to be activated from 02.01.2023.

Take Notice that the Advocates-on-Record may mark the appearances of the

Advocates appearing in the Court through the link provided on the website

https://main.sci.gov.in and on the Official Mobile App of the Supreme Court of India.

The said facility shall be available for the duration spanning from the publication

of the Cause List on the website till 11.30 a.m. on the date of hearing of the matter.

The User Manual for the same is available on the website.

In case of any query, the Advocates-on-Record may contact the concerned

Court Masters, whose contact details are available on the website on daily basis.

Take further Notice that the existing practice of submitting appearance slips

on Court-wise e-mail IDs shall stand dispensed with w.e.f. 02.01.2023.

Sd/-

(Puneet Sehgal)

Registrar (J-III)

Sd/-

(Chirag Bhanu Singh)

Registrar (J-I)